383 Constitution (37th Amndt.) Bill

Vikal, Shri Ram Chandra

Virbhadra Singh, Shri

Viswanathan, Shri G.

Yadav, Shri Chandrajit

Yadav, Shri Karan Singh

Yaday, Shri N. P.

Yadav, Shri R. P.

Zulfiquar Ali Khan, Shri

NOES

Nil

MR. SPEAKER: The result of the division is:

Ayes-292

Noes-Nil.

The motion is carried by a majority of the total membership of the House and by a majority of not less than twothirds of the Members present and voting.

The motion was adopted.

17.45 hrs.

ARREST OF MEMBERS

MR. SPEAKER: I have to inform the House that I have received the following wireless message dated the 23rd April, 1975, from the District Magistrate, Lucknow:

> "Shri Atal Bihari Vajpayee and-Shrimati Shakuntla Nayar, Members of Parliament, arrested under Sections 107, 116 and 151, Cr. P. C. to day at 11.00 hours and detained in District Jail, Lucknow."

MR. SPEAKER: Shall we finsh the Demands also?

THE HON MEMBERS : No.

MR. SPEAKER: The House stands adjourned till 11 a m. on Friday the 25th April, 1975

17.47 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday April 25, 1975/Vaisakha 5, 1897 (Saka).

GIPN-S3-5 LSS/75-30-6-75-978.